

(b) the details of resources deployed by the Company in the same period for the production only;

(c) the details of consequent reduction in the target during the same period;

(d) whether the Company is unable to mobilise other resources for achieving higher production;

(e) whether the Government propose to make available desired financial resources to boost the production through institutional finance; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) (a) Yes, Sir.

(b) During the period November, 1992 to April, 1993 TAFCO has deployed around Rs. 125 lakhs for procurement of material for production purposes.

(c) The targets were not reduced.

(d) The Company is unable to mobilise other resources for achieving higher production on account of several reasons such as (i) Lack of orders, (ii) in competitive prices, (iii) Low productivity, (iv) High overheads and (v) Surplus man-power etc.

(e) ad (f). The Company has been referred to BIFR. The Board had declared TAFCO as sick unit. Depending upon the recommendations of the Board, appropriate package will be thought of

Desalination Plants

8342. SHRI CHETAN P.S. CHAUHAN:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the location of desalination plants set-up in the country so far to convert sea water into drinking water;

(b) whether there is any proposals to set up more such desalination plants; and

(c) if so, the locations thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) This Ministry is not aware of any desalination plants set up in the country so far to convert sea water into drinking water for use in urban areas.

(b) and (c). Proposals have been received recently from the Govt. of Tamil Nadu for setting up of desalination plants in the following urban areas of the State:-

- (i) Sayaludi; (ii) Rameswaram;
- (iii) Ramanathapuram; (iv) Uchipuli;
- (v) Madras; (vi) Titieorin;
- (vii) Nagapattinam; (viii) Cuddalore;
- (ix) Thirupullani; (x) Karungulam;
- (xi) Pottagavayal; and
- (xii) Rajakkalpalayam.

Drug Price Equalisation Account

8343. SHRI. SOBHANADREESWARA RAO VADDE: Will the PRIME MINISTER be pleased to state:

(a) whether interest and penalty are charged from the companies under the Drug price Equalisation Account on amount due against them;

(b) whether the Government have issued

any final notices to each defaulter and fixed any time limit for paying the amount;

(c) the names of the companies to whom notices were issued and the amount involved in each case;

(d) whether the Government have made any fresh assessment of these companies during January and February, 1993; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO) (a): interest is leviable on amounts found due for payment into the Drug Equalisation Account.

(b) and (c): In respect of all unpaid amounts the concerned companies have challenged the computed figures and are either being heard in the Department or their cases are pending in various courts.

(d): No, Sir.

(e): Does not arise.

Institute of National Integration

8344. SHRI PARASRAM BHARDWAJ: Will the PRIME MINISTER be pleased to state:

(a) whether an Institute of National Integration has been set up by the Army at Pune;

(b) if so, the details thereof;

(c) whether arrangements have been made for admission to civilian students in the institute after passing the Matriculation Examination; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN);

(a) and (b): The Institute of National Integration, Pune was established in 1985 with the aim of promoting national integration in the Army in an organised manner. The Institute runs two Courses-

(i) National integration Course for the Officers, JCOs; and NCOs; and

(ii) Religions Teacher's Course for the newly recruited religious teachers in the Army.

(c): No, Sir.

(d) Does not arise.

Allocations for Tubewells/Wells

8345. DR. K.V.R. CHOWDARY: Will the PRIME MINISTER be pleased to state: the state-wise financial allocations of Central funds for the assistance to small and marginal farmers for construction of shallow tubewells/wells during 1992-93?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI H. PATEL): The objective of Integrated Rural Development Programme (IRDP) is to enable selected families in rural areas to cross the poverty line. It is achieved by providing productive assets and inputs to the target group consisting of small and marginal farmers, rural artisans and agricultural labourers etc. The assets which could be in primary, secondary or tertiary sector are provided through financial assistance in the terms of subsidy by Government and term credit advanced by the financial institutions.

Small farmer is given 25% and marginal farmer 33.33% subsidy. There is no monetary ceiling on subsidy for minor irrigation schemes.

As far as minor irrigation scheme is concerned, under IRDP assistance on the above pattern is given to target groups for tubewells,